

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 129(ND)/2016

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

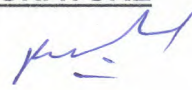



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.12.2016

NAME OF THE COMPANY

Mr. Amar Pal Singh  
V/s.

M/s. Manila Resorts Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Raketh Kumar	Adv	R-1	
2.	ROHIT DHINGRA	Adv	R-1	
3.	Apar Gupta	Adv	R-1	
4.	Munawwar Naseem Febin Matthew Varghese Megha Srivastava	Adv.	Petitioner	
5.	S. Javani	Adv.	R 2	

**ORDER**

For order see C.P. No. 78(ND)/2016.